

13.25 hrs.

SUSPENSION OF MEMBER

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU-
RAMAIAH): Sir, I move:

"That Shri Jyotirmoy Bosu, a Member of this House who has been named by the Speaker, be suspended from the service of the House for two days namely today and tomorrow."

MR. SPEAKER: The question is:

"That Shri Jyotirmoy Bosu, a Member of this House who has been named by the Speaker, be suspended from the service of the House for two days namely today and tomorrow."

The motion was adopted.

SHRI SHYAMNANDAN MISHRA (Begusarai): Under what rule is that motion made? Let it be a one-sided affair, but you must hear our point of order. What has happened is completely out of order. The Minister of Parliamentary Affairs is out of order. I am raising a point of order.

SHRI S. M. BANERJEE (Kanpur): I am raising a point of order.

MR. SPEAKER. I have heard you enough. If a Member is named by the Speaker, and if the motion is made, the motion is forthwith put to the House, that the Member be suspended from the service of the House.

SHRI S. M. BANERJEE: This is not the rule. We have not framed this rule.

MR. SPEAKER: That is the rule.

SHRI SHYAMNANDAN MISHRA: I am raising a point of order. My submission is that no motion can be brought before the House in which we are not expected to participate.

MR. SPEAKER: The rules are that the motion should be put forthwith. The Speaker has forthwith to put the question.

SHRI SHYAMNANDAN MISHRA: Before hearing my point of order, you were very keen to permit the Minister of Parliamentary Affairs to move his motion. That is my grievance against the Chair. Although I would not use the same words as Mr. Jyotirmoy Bosu has used, my feelings are very disturbed on this, namely, the Chair does not give us an opportunity to express our point of view.

MR. SPEAKER: I have put the motion before the House.

I request the Hon. Member to leave on his own; even at this stage I request the Member to withdraw. (*Interruptions*). It is not a question of sentiment. (*Interruptions*)

13.35 hrs.

TERMINATION OF SUSPENSION OF MEMBER

SHRI SEZHIYAN (Kumbakonam): I move, under proviso to rule 374, that the suspension of Shri Jyotirmoy Bosu be terminated forthwith and that the words objected to by the speaker be expunged.

SHRI SHYAMNANDAN MISHRA (Begusarai) I support this motion.

MR. SPEAKER: This is a motion moved under proviso to rule 374; it is as follows

"I move:

"That the suspension of Mr. Jyotirmoy Bosu from the service of the House be terminated forthwith and that the words objected to by the Speaker be expunged'."

(*Interruptions*).

MR. SPEAKER: May I make it clear that I have accepted it on the request of the Opposition Leaders. They have made a request that I should accept it in this form. But I would also request the Opposition leaders that whatever be the arguments between us, whatever they submit, whatever I submit, there is a limit. When there is no limit, when this gentleman who is not satisfied comes direct on the Chair, it is very difficult to function.

Now, I put it to the vote of the House. (*Interruptions*).

MR. SPEAKER: I have ascertained it from them. It will not be treated as a precedent. It does not look nice that any gentleman who is angry with me should come down upon me. In future, I will not tolerate it. I hope, all of you agree to it.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU-
RAMAIAH): I request you Sir, to ad-
journ the House for lunch. This can be
considered after Lunch. (*Interrup-
tions*).

SHRI SHYAMNANDAN MISHRA:
May I make this appeal to the Minis-
ter? We took his motion as accepted
although it had not been formally put
to the House and the House did not
divided on that. We could have divid-
ed on that issue. My appeal to him is
this. The Hon. Speaker was pleased
to put this motion by us to the House,
and this must also be accepted in the
same manner, and the matter must be
closed. (*Interruptions*).

MR. SPEAKER: May I request the
hon. Members to resume their seats?
So far as the objection that the pre-
vious motion was not put is con-
cerned, I would like to say that it was
put and it was passed. I gave my
ruling on that. I also read a portion of
the relevant rule that it was not to be

discussed, it was to be put by the Spea-
ker. After that the hon. leaders of the
Opposition groups came to me. I made
it very clear to them, 'I have no in-
tention to say 'no' to you, but please
also, on your part, consider the matter
that if these things are repeated, it
becomes very difficult to run the
House. You may differ from the Spea-
ker, you may disagree with the Spea-
ker but do not come down on his head
and say 'You are this and you are that'
I do not think you will get a better
Speaker than myself. For today, I ac-
cept this as the solution. But please do
not take it as a precedent. I will not
treat it as a precedent. So, I put it
to you. I hope, you will kindly accept
this.

SHRI K. RAGHURAMAIAH:
on this side of the House are anxious
to protect the dignity of the Chair,
and whatever we have done today is
for that purpose. But if you in your
wisdom, think that this course of
action will ensure that we have not
objection to that.

MR. SPEAKER: I am doing this
just to accommodate and show my
goodwill to the gentlemen who brought
this motion to me. I do not want to
show them any discourtesy. After
all, all of them are not Jyotirmoy
Bosus.

The question is:

"That the suspension of Shri
Jyotirmoy Bosu from the service
of the House be terminated forth-
with and that the words objected
to by the Speaker be expunged."

The motion was adopted.

SHRI INDEBJIT GUPTA: On our
request for a discussion on the prices,
will you say something?

MR. SPEAKER: Papers to be laid.